



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/4177/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 7th August, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/677 date 05.08.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 09.08.2019 (after court work) till the morning of 13.08.2019 (before court work), as prayed for. The Addl. District and Sessions Judge, FTC, Cachar, Silchar and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/4179/4178-A, dated 7-8-19

Copy to:

1. The Addl. District & Sessions Judge, FTC, Cachar, Silchar.
2. ✓ The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

R. L. Das